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Title: Introduction of the Constitution (Amendment) Bill, 2011(Amendment of the Eighth Schedule).

SHRI AJAY KUMAR (JAMSHEDPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI AJAY KUMAR: I introduce the Bill.

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